

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4593

ANSWERED ON:06.08.2009

ADULTERATION IN PETROLEUM PRODUCTS

Gangaram Shri Awale Jaywant;Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of cases of adulteration of petrol/diesel and malpractices reported during the past three years and the current year; and  
(b) the details of action taken against those found guilty for adulteration and malpractices during the said period?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): The possibility of adulteration of petrol/diesel by some unscrupulous elements cannot be ruled out due to huge price difference between petrol/diesel and various adulterants available in the market and the easy miscibility of these products with petrol/diesel.

The details of number of inspections carried out, malpractices detected and termination of retail outlets by the public sector Oil Marketing Companies during the last three years and the current year April – June, 2009 are as under:

2006-07 2007-08 2008-09 2009-10  
(April-June, 2009)

Number of inspection carried out 122555 132524 151097 29959

Malpractices detected including adulteration 3003 2635 3485 594

Retail outlets terminated 137 160 137 22